# REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

SHRI M.V. MYSURA REDDY: Sir, I lay on the Table a copy (in English and Hindi) of the Thirtythird Report (Fourteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Defence (2008-2009) on Indigenisation of Defence Production-Public-Private Partnership relating to the Ministry of Defence.

#### REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

SHRI S.S. AHLUWALIA: Sir, I lay on the Table a copy (in English and Hindi) of the Eightieth Report (Fourteenth Lok Sabha) on 'The Prevention of Money Laundering (Amendment) Bill, 2008' of the Department-related Parliamentary Standing Committee on Finance (2008-2009) relating to the Department of Revenue (Ministry of Finance).

## REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR

SHRI K. CHANDRAN PILLAI: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour (2008-2009):-

- (i) Thirty-sixth Report (Fourteenth Lok Sabha) on The Employees' State Insurance (Amendment) Bill, 2008' relating to the Ministry of Labour and Employment; and
- (ii) Thirty-seventh Report (Fourteenth Lok Sabha) on The Workmen's Compensation (Amendment) Bill, 2008' relating to the Ministry of Labour and Employment.

#### REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RURAL DEVELOPMENT

SHRI P. R. RAJAN: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Rural Development:-

- (i) Forty-second Report (Fourteenth Lok Sabha) on Action Taken by the Government on the recommendations contained in their Thirty-sixth Report on Demands for Grants (2008-2009) relating to the Department of Land Resources (Ministry of Rural Development);
- (ii) Forty-third Report (Fourteenth Lok Sabha) on Action Taken by the Government on the recommendations contained in their Thirtyseventh Report on Demands for Grants (2008-2009) relating to the Department of Drinking Water Supply (Ministry of Rural Development); and
- (iii) Forty-fourth Report (Fourteenth Lok Sabha) on Action Taken by the Government on the recommendations contained in their Thirty-fifth Report on Demands for Grants (2008-2009) relating to the Department of Rural Development (Ministry of Rural Development).

### REPORTS AND FURTHER ACTION TAKEN STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

SHRI AHMAD SAEED MALIHABADI: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports/Further Action Taken Statements of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2008-2009):-

- (i) Thirty-ninth Report on Action taken by the Government on the observations/ recommendations of the Committee contained in their Thirty-fifth Report on Demands for Grants (2008-2009) relating to the Ministry of Minority Affairs;
- (ii) Fortieth Report on Action Taken by the Government on the observations/recommendations of the Committee contained in their Thirty-fourth Report on Demands for Grants (2008-2009) relating to the Ministry of Tribal Affairs;
- (iii) Forty-first Report on Action Taken by the Government on the observations/ recommendations of the Committee contained in their Thirty-third Report on Demands for Grants (2008-2009) relating to the Ministry of Social Justice and Empowerment;
- (iv) Statement showing further Action Taken by the Government on the observations/ recommendations of the Committee contained in their Nineteenth Action Taken Report (2006-2007) (Fourteenth Lok Sabha) on the observations/recommendations contained in their Tenth Report on 'Grants-in-aid to State Tribal Development Cooperative Corporations (STDCCs) for Minor Forest Produce (MFP) Operations' relating to the Ministry of Tribal Affairs;
- (v) Statement showing further Action Taken by the Government on the observations/ recommendations of the Committee contained in their Twenty-ninth Action Taken Report (2007-2008) (Fourteenth Lok Sabha) on the observations/ recommendations contained in their Twenty-fourth Report on Demands for Grants (2007-2008) relating to the Ministry of Social Justice and Empowerment;
- (vi) Statement showing further Action Taken by the Government on the observations/ recommendations of the Committee contained in their Thirtieth Action Taken Report (2007-2008) (Fourteenth Lok Sabha) on the observations/recommendations contained in their Twenty-fifth Report on Demands for Grants (2007-2008) relating to the Ministry of Tribal Affairs; and
- (vii) Statement showing further Action Taken by the Government on the observations/ recommendations of the Committee contained in their Thirty-first Action Taken Report (2007-2008) (Fourteenth Lok Sabha) on the observations/ recommendations contained in their Twenty-sixth Report on Demands for Grants (2007-2008) relating to the Ministry of Minority Affairs.

#### STATEMENTS BY MINISTERS

#### Status of implementation of recommendations contained in the Thirty Seventh Report of Departmentrelated Parliamentary Standing Committee on Agriculture, and twenty-first and twenty-third reports of Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, with your permission, I lay a statement regarding status of implementation of recommendations contained in the Thirty-seventh Report of the Department-related Parliamentary Standing Committee on Agriculture and Twenty-first and Twenty-third Reports of the Department- related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution. [Placed in Library. *See* No. L.T. 9645/08]